

ITEM NO.41

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 6655/2022

THE NEW INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

SANJU & ORS.

Respondent(s)

Date : 16-03-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. T. Mahipal, AOR
Mr. Rohit K Sinha, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the petitioner is granted two weeks' time as final opportunity to take fresh steps and file fresh particulars in respect of unserved respondent nos.1,2,4 and 5.

Ld. Counsel for the petitioner is granted four weeks' time as final opportunity to take appropriate steps in respect of respondent no.3(dead).

List again on 27.4.2023.

ATUL M. KURHEKAR
Registrar